

ITEM NO.1A
(for Jt.)

COURT NO.8

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1474 OF 2005

PARAMJIT SINGH @ MITHU SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB TH. SECY. (HOME)

Respondent(s)

(With office report)

Date: 31/10/2007 This Appeal was called on for judgment today.

For Appellant(s)

Mr. Jana Kalyan Das,Adv.

For Respondent(s)

Mr. Kuldip Singh,Adv.

Hon'ble Mr. Justice B. Sudershan Reddy
pronounced the judgment of the Bench comprising
Hon'ble Mr. Justice P.P. Naolekar and His Lordship.

The Appeal shall stand dismissed.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER

Signed Reportable judgment is placed on the file.